

DAILY BOARD (C.R. NO.20)
HIS HONOUR JUDGE SHRI. S. G. BORLEPWAR
(28.09.2020)
Court Timing : 11.00 am to 02.00 pm

CIVIL SIDE

No.	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>			
1.	Suit - 108196/1984	INTER METALLCO PVT LTD Vs K MOHAN AND CO EXPORTS	AKSHAR LAWS U OBJ HARIDAS AND COB

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No.	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>			
1.	Suit - 100372/2017	Mr. Mohammed Hanif Nagaria Vs 1.Mr. Noor Mohammed Todpala 2.Mr. Salman Noor Mohammed Topala 3.Mr.Sufiyan Noor Mohammed Topala	S.K.Pise and Associates
2.	Suit – 100351/2017	Indian Overseas Bank Vs 1.Mr. Anant G. Gharat 2.Mr. Ajay K. Thakur 3.Mr. Sanjay D. Salunke	Sai Consultancy Services
<u>ARGUMENT P.H.</u>			
3.	Suit – 101735/2011	SHRI SURESH CHAND RAMGOPAL GUPTA Vs SHRI K. BHASKARAN AND ORS	P.R. MOSES.
<u>FRAMING ISSUES</u>			
4.	Suit – 102291/2016	M/s. Churchgate Investments and Trading Co. Pvt. Ltd. Vs 1.Mr.Bharat Valia 2.Mr. Pankaj Valia 3.VHCL Ind.Ltd.	I.V.Merchant and Co.

5.	Suit – 100041/2017	Servile Relocations Private Limited Vs M/s. M.S. Logistics	Manoj R. Khatri
6.	Suit – 100062/2017	Krystal Integrated Services Pvt. Ltd. Vs M/s. Mumbai Metro One Pvt. Ltd.	Chaitanya B. Nikte
7.	Suit – 101516/2018	Nahar Builders Ltd Vs 1. Mr. Capt. Paramjit Singh Ahluwalia 2. HDFC Bank Ltd	FF and Associates
8.	Suit – 101517/2018	Nahar Builders Ltd Vs Mr. Gautam Dwarikesh Mukherjee	FF and Associates
9.	Suit – 101518/2018	Nahar Builders Ltd Vs 1. Mr. Sunil Rola 2. ICICI Home Finance Co Ltd	FF and Associates
10.	Suit – 101519/2018	Nahar Builders Ltd Vs 1. Mr. Ravindran Menon 2. HDFC Bank Ltd	FF and Associates
11.	Suit – 101520/2018	Nahar Builders Ltd Vs 1. Sengupta Angshu 2. IDBI Bank Ltd	FF and Associates

NM ORDERS

12.	Suit – 100140/2020 (NM – 104747/2019)	Mr. Kishore Krishnarao Avarsekar Vs Allahabad Bank	Naik Naik and Co.
13.	Suit – 103392/2008 (NM – 0102268/2018) (NM – 0101626/2019)	SHREE DURGAMATA PREMISES CO-OP SOCIETY LTD AND 31 ORS Vs NANDU TARACHAND JAI AND 12 OTHERS	MR JAYESH BHATT KHAN JAVED AKHTAR 1,2 Chhaya Pandya

DAILY BOARD (C.R. NO.20)
HIS HONOUR JUDGE SHRI. S. G. BORLEPWAR
(30.09.2020)

Court Timing : 11.00 am to 02.00 pm

CIVIL SIDE

No.	Case No.	Title	Name of Advocate
<u>ORDER</u>			
1.	Suit - 100110/2019	UCO Bank Vs M/s. Shree Krishna Enterprises	Parag Kale
2.	Suit - 102384/2019	Piddilite Industries Ltd Vs Anand Plywoods	Swapnil Bhende and Mani Bhende
3.	Suit - 103092/2019	Mrs. Jaya Uday Mahale Vs M/s. Car Bazaar Automobiles Pvt. Ltd.	Suresh Rajeshwar
4.	REVIEW PETITION 100012/2017 (Delay Condonation Appl No. 248/2016)	Rayomand Burzor Joshi Vs 1.Shri. Dara Ratansha Zaiwalla 2.Shri. Dara Dinsha Vania 3.Shri. Rust	Ms. M.M. Kadam
5.	Suit - 103002/2019	Kopal Chaplot Vs Kapil Deora	Joseph Fernandes

ARGUMENT P.H.

6.	Suit - 107893/1996	DINESH V VYAS Vs THE EDUL-ATE CO OP HSG SOC LTD	Reshma Ravi BHARAT JOSHI
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FRAMING ISSUES

7.	Suit - 100990/2016	United Textiles Mills Pvt. Ltd. Vs 1.M/s. Shree Nakoda Synthetics 2.Mr. Sandeep Kewalchand Kothari 3.Mr. Kewalchand Kothari	Law Chamber of Siddharth Murarka
8.	Suit - 101017/2016	Messars Nirmal Enterprises Vs I.T.C. Limited	S. Ashwinikumar and Co.
9.	Suit - 101284/2016	1.Reliance Jio Infocomm. Ltd. 2.New India Assurance Co. Ltd. Vs M/s. B.D. Transport Company	
10.	Suit - 102930/2016	Mr. Abubakkar Wahid Khan Vs 1.Mr. Prakash Bhogabhai Gohil 2.Mr. Vijay Bhogabhai Gohil 3.Mr. Himmat Bhogabhai Gohil	S.K. Pise and Associates, Mr. Suryakant K. Pise
11.	Suit - 101700/2019	Life Insurance Corporation of India Limited Vs 1.Mr. Chetankumar N. Desai 2.Mr. Chirag Shah	The Law Point

12.	Suit - 101521/2018	Nahar Builders Ltd Vs 1. Arun Goenka 2. Axis Bank Ltd.	FF and Associates
13.	Suit - 101564/2018	Nahar Builders Ltd. Vs 1. Devrani Sudarshan of Mumbai 2. Bank of India	FF and Associates
14.	Suit - 101565/2018	Nahar Builders Ltd Vs 1. Mr. Rajesh Gurhani 2. HDFC Bank Ltd	FF and Associates
15.	Suit - 101660/2018	Nahar Builders Ltd Vs 1. Mr. Subroto Roy 2. Oriental Bank Of Commerce	
16.	Suit - 101664/2018	Nahar Builders Ltd Vs 1. Mr. Ashok Gupta 2. Central Bank of India	
<u>NM ORDERS</u>			
17	Suit - 100305/2020 (NM 100518/2020)	Mr. Mohammad Iqbal Khan Vs Union Bank of India	Priyanka Dubey

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(01.10.2020)

Court Timing : 11.00 am to 02.00 pm

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No.	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>			
1.	Suit - 100075/2017 (NM 100063/2017)	Mr. Anis Mohammed Hanif Sayed Vs Mrs. Ayisha Masoom Shaikh	Rajesh Chaudhary
2.	Suit - 102467/2012	SHRI LAWRENCE PINNEIRO Vs MAC REMEDIES PVT LTD	MR. RALSTON LERNANDES
<u>ARGUMENT P.H.</u>			
3.	Suit - 106672/2001	MS.CHETAN ASSOCIATES Vs ABHILASHA COOP. HSG.SOC.LTD.	MS.DESAI DIWANJI D.T.GANDHY
4.	Suit - 104056/2002	ABHILASHA CHS LTD Vs CHETAN ASSOCIATES	DINESH T.GANDHY DESAI DIWANJI
<u>FRAMING ISSUES</u>			
5.	Suit - 101659/2018	Nahar Builders Ltd Vs Mr. Sanjeev Mathur	FF and Associates
6.	Suit - 101661/2018	Nahar Builders Ltd Vs	FF and Associates

		1. Mr. Subroto Roy 2. Oriental Bank Of Commerce	
7.	Suit - 101662/2018	Nahar Builders Ltd Vs Mr. Amit Sehgal	FF and Associates
8.	Suit - 101663/2018	Nahar Builders Ltd Vs Mr. Siddhartha Chaudhari	FF and Associates
9.	Suit - 101665/2018	Nahar Builders Ltd Vs 1. Mr. Varun Gupta 2. HSBC Bank Ltd	FF and Associates
<u>CH/S ORDERS</u>			
10.	Suit - 105958/2007 (NM No.1952/2014 (Chs No.956/2018) (Chs No.2620/2014)	DR EDDIE PHIROZ BHARUCHA AND 5 ORS Vs AHURA TRAVELS	R N BHAGATTJEE DIVYA SHAH ASSOCIATES

DAILY BOARD (C.R. NO.20)
HIS HONOUR JUDGE SHRI. S. G. BORLEPWAR
(03.10.2020)

Court Timing : 11.00 am to 02.00 pm

CIVIL SIDE

No.	Case No.	Title	Name of Advocate
<u>ORDER</u>			
1.	Suit - 103914/2010	LIRABHAI A PATEL Vs RAJENDRA DATTATRAY SAWANT PRO OF RAJENDRA ENTERPRISES AND ANR	ASHOKA LAW FIRM SHRI G S BHAT U OBJ
2.	Suit - 100158/2013	M-S KORES INDIA LTD Vs M-S SAUMYA LANTECH DRILLING SERVICES PVT LTD AND ORS	MOHANKUMAR K.
3.	Suit - 100281/2019	Dena Bank Vs M/s. Bhavesh Tours and Travels	M/s. K.D. Shukla and Co.
4.	Suit - 102034/2019	Mrs. Sayyed Ayesha Salim Vs Subash Sonata Thimappa	Kamlesh M. Singh
<u>ARGUMENTS</u>			
5.	Suit - 100200/2017	Indian Overseas Bank	Sai Consultancy Services

		<p style="text-align: center;">Vs</p> <p style="text-align: center;">1.Mr. Ramesh H. Mhatre 2.Mr. Laxman G. Mhathre 3.Mr. Pandurang V. Mhatre</p>	
6.	Suit - 100780/2018	<p style="text-align: center;">Mr. Jigar Manilal Gala</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">1. M/s. Aryan Foods and Coinfectionaries 2. Mr. Sanjay Arya 3.Mr. Chirag Arya</p>	A. L. Pal
<u>FRAMING ISSUES</u>			
7.	Suit - 100521/2017	<p style="text-align: center;">Ms. Indira Trilokchandra Patel</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">Mr. Rajeev T Patel</p>	Ms. Shruti Vijayakar
8.	Suit - 100557/2017	<p style="text-align: center;">Mr. Rakesh Milapchand Mehta</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">Mukat Tanks and Vessels (P) Ltd.</p>	K.P. Dubey and S.R. Maurya
9.	Suit - 100568/2017	<p style="text-align: center;">1.Abhayankar Brother</p> <p style="text-align: center;">2.Gunwant Vishnu Abhyankar</p> <p style="text-align: center;">3.Arun Vishnu Abhyankar and ors</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">1.M/s.Re-Built 2.Milind Purushottam Narkhede</p> <p style="text-align: center;">3.Sandeep Vinay Godbole</p>	Madhavi Deshpande
10.	Suit - 100569/2017	<p style="text-align: center;">1.Abhayankar Steel and Cement</p> <p style="text-align: center;">2.Gunwant Vishnu Abhyankar</p> <p style="text-align: center;">3.Arun Vishnu Abhyankar</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">1.M/s.Re-Built 2.Milind Purushottam Narkhede</p> <p style="text-align: center;">3.Sandeep Vinay Godbole</p>	Madhavi Deshpande

11.	Suit - 100570/2017	1.Vinod And Abhyankar 2.Arun Vishnu Abhyankar 3.Jayant Vishnu Abhyankar and ors Vs 1.M/s.Re-Built 2.Milind Purushottam Narkhede 3.Sandeep Vinay Godbole and ors	Madhavi Deshpande
12.	Suit - 100692/2018	1. Haiderali T. Rassiwala 2. Mohammedali T. Rassiwalla Vs 1. Esmail Ebrahim Rassiwalla 2. Mrs. Mariam Qutbuddin 3. Fatema Hakimuddin Rassiwalla	J.V. Parmar
13.	Suit - 100814/2018	Siddharth Naresh Sogani Vs Kamlaprasad Tikamani	S. K. Jain and Associates
14.	Suit - 101857/2018	Mrs. Sharvari Sharad Padwal Vs Shri Sachin Sadanand Kambli	Mrs. Vidya Bandekar
15.	Suit - 102653/2018	Nahar Builders Ltd Vs IVY Iris CHS Ltd	FF and Assocites
16.	Suit - 103310/2019	Syndicate Bank Vs M/s. Mishra Tours And Travels	Rajan V. Pillai

